

**File No. 15/QA/MFTL/Tender/FSSAI/2017**  
**Food Safety and Standards Authority of India**  
(A statutory Authority established under the Food Safety and Standards Act, 2006)  
(Quality Assurance Division)  
**FDA Bhawan, Kotla Road, New Delhi – 110002**

Dated, the 11<sup>th</sup> May, 2017

**RFP No. 01/2017 FOR PROCUREMENT OF MOBILE FOOD TESTING**  
**LABORATORIES: CORRIGENDUM**

Further to this office Tender Enquiry of even No. dated 02 May 2017.

2. The following amendment are made in the ibid tender :-

(a) The last date and time of Receipt and Opening of tenders is revised as under :

**(i) Last Date and Time for Receipt of Tenders :**

For : 12 May 2017 at 1500 hrs	Read : 19 May 2017 at 1500 hrs
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**(ii) Last Date and Time of opening of Tenders :**

For : 12 May 2017 at 1530 hrs	Read : 19 May 2017 at 1530 hrs
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(b) Specification of vehicle, Body Building and Interior Fabrication para 1 (a) under Part B of Part II is revised as under :-

S. No.	Requirements	Specifications
1.	Vehicle	Suitable BS-IV complaint vehicle chassis with body (wheels: Front-02, Rear-02/04, Spare-01) having Gross Vehicle Weight of minimum 05 tonnes
2.	Vehicle Design (Interior)	The all three sides of the body should have insulator material(as coating or a material) on the inside
4.	Generator/battery operated	One dual mode petrol/lpg driven silent generator with self start of a minimum 7kVa. One 5kVa UPS to be provided as a back up for the generator with minimum 45 minutes - 01 hour backup.

(c) Equipments under Part B of Part II of RFP is revised as under :-

S. No.	Requirements	Specifications
6.	Rapid Milk Screening Apparatus	Sample Type : Raw Cow milk, Raw Buffalo Milk and Raw Mixed Milk Measuring speed : minimum 80 samples per hour Parameters : Fat, SNF, Protein Calibrated adulterants : Screening upto 5 or more specific adulterants Warm up Time : Maximum 30 min Sample Condition : 5 to 40 °C Display : LCD, Graphical Electrical interface : 12V DC / 220 V AC Power consumption : <40W

(d) Delivery, Installation & Implementation Schedule para 3 of Part B under Part II of RFP is revised as under :-

S. No.	Activity	Time Limit
1.	Body Building, interior fabrication of MFTL, fixtures/furniture and supply, installation and commissioning of equipments	(i) 25 Vehicles on or before 10 Aug 2017 (ii) Next 20 Vehicles within 02 months after delivery of first batch. (iii) Next 17 Vehicles within 01 months after delivery of second batch.

(e) Para 14(e) under Part IV of the RFP is revised as under :-

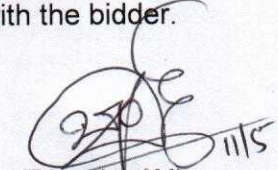
**Visit of MFTL:** The successful bidder shall visit MFTL installed at each User Institution as part of preventive maintenance as per the frequency mentioned below during the warranty period:-

- i. 10000 Km or 12 months whichever is earlier
- ii. 20000 Km or 24 months whichever is earlier
- iii. 30000 Km or 36 months whichever is earlier

The bidder shall attend any number of break down/repair calls as and when informed by the Tender Inviting Authority/User Institution.

(f) Para 21(e) under Part IV of the RFP is revised as under :-

The vehicle after fabrication shall be delivered by the successful bidder with temporary registration of vehicle alongwith Transit Insurance required for Delivery. The responsibility of delivering the vehicle to the locations of different states lies with the bidder.

  
(Bhaskar N)  
Adv(QA)